

**GODREJ AGROVET LIMITED**

Corporate Identity Number - L1640MH1995PLC086017  
 Registered Office: "Godrej One", 3rd Floor, Prapanna, Eastern Express, Vikas Estate, Mumbai - 400 073, Maharashtra  
 Tel: 022-2519 4418, Fax: 022-2519 5354, Website: www.godrejagrovet.com, E-mail: info@godrejagrovet.com

**EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED JUNE 30, 2022**

Sl. No.	Particulars	(₹ in Crores)			
		3 months ended June 30, 2022 (Unaudited)	Preceding 3 months ended March 31, 2022 (Audited)	3 months ended previous year June 30, 2021 (Unaudited)	Year ended March 31, 2022 (Audited)
1	Total Income from Operations	2,509.88	2,080.75	1,992.78	8,306.09
2	Net Profit / (Loss) for the period (before tax, Exceptional items)	113.53	174.43	137.49	358.83
3	Net Profit / (Loss) for the period Before Tax (after Exceptional and/or Extraordinary items)	115.55	174.43	137.49	341.57
4	Net Profit / (Loss) for the period After Tax (after Exceptional and/or Extraordinary items)	87.68	139.81	104.75	419.15
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax & minority interest) and Other Comprehensive Income (after tax and minority interest))	80.72	121.15	106.44	408.08
6	Equity Share Capital (Face Value of Rs.10/- per share)	192.76	192.76	192.76	192.76
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	2,016.31
8	Earnings per Equity Share (Face Value of Rs.10/- per share) (for continuing operations) (non-annualised) :	4.30	6.37	5.32	20.96
9	Diluted :	4.30	6.38	5.32	20.96

**KEY FINANCIAL HIGHLIGHTS OF STANDALONE UNAUDITED FINANCIAL RESULTS**

Sl. No.	Particulars	(₹ in Crores)			
		3 months ended June 30, 2022 (Unaudited)	Preceding 3 months ended March 31, 2022 (Audited)	3 months ended previous year June 30, 2021 (Unaudited)	Year ended March 31, 2022 (Audited)
1	Total Income from Operations	1,689.01	1,400.91	1,346.38	6,162.60
2	Profit Before Tax	85.52	125.25	103.25	405.33
3	Profit After Tax	63.79	89.53	88.41	369.21
4	Total Comprehensive Income (after tax)	61.84	78.06	90.24	328.58

Note:-  
 (a) The above is an extract of the detailed format of the Standalone & Consolidated Unaudited Financial Results for the Quarter ended June 30, 2022 filed with the Stock Exchanges under Regulations 33 and 52 (4) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Standalone & Consolidated Unaudited Financial Results for the Quarter ended June 30, 2022 are available on the website of BSE Limited (www.bseindia.com) and on the website of the National Stock Exchange of India Limited (www.nseindia.com). The same is also made available on the website of the Company (www.godrejagrovet.com).  
 (b) The above Financial Results have been reviewed and recommended by the Audit Committee and approved by the Board of Directors of the Company at their respective meeting held on Friday, July 29, 2022. The Statutory Auditors of the Company have carried out limited review of the aforesaid results and they are expressed as unmodified review opinion.  
 (c) Other income in the Standalone Financial Results includes dividend of Rs.10.14 Crore received from a joint venture for the Year ended March 31, 2022 and it has been eliminated in the Consolidated Financial Results.  
 (d) Other income for the Quarter and Year ended March 31, 2022 in the Standalone and Consolidated Financial Results include Rs.42.08 Crore of contingent consideration received by the Company (including interest) relating to a past business acquisition.  
 (e) We have considered the impact of Covid-19 as evident so far in the above Financial Results. The Group will also continue to closely monitor any material changes to future economic conditions which necessitate any further modification.  
 (f) Exceptional item for the Year ended March 31, 2022 pertains to non-recurring expense of Rs. 17.28 Crore recognised by one of our subsidiary company, viz., Chemline Dairy Products Limited on account of GST liability arising out of classification issue of flavored milk, being levied by the dairy department.  
 (g) The Company has issued and allotted 30,572 and 16,852 Equity Shares of Rs.10/- each on May 9, 2022 and June 3, 2022 respectively pursuant to exercise of stock options in accordance with the Company's Employee Stock Grant Scheme, 2016.  
 (h) The figures for the Quarter ended March 31, 2022 are the balancing figures between the audited figures in respect of the full Financial Year and the published unaudited year to date figures upto the third Quarter of the respective Financial Year.

For Godrej Agrovet Limited  
 Sd/-  
 B. S. Yadav  
 Managing Director  
 (CIN: 02054920)

**Asian Star Company Limited**

Registered Office: 114-C, Mittal Court, Nariman Point, Mumbai 400 021.  
 Email: id-secretarial@asianstargroup.com, Website: www.asianstargroup.com  
 Tel: No. +91 2262444111, Fax: +91 2222642427  
 CIN: L36910MH1995PLC086017

**EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE, 2022**

Sl. No.	Particulars	(₹ in Lacs)			
		Consolidated		Year ended	
		30.06.2022 (Unaudited)	31.03.2022 (Audited)	30.06.2021 (Unaudited)	31.03.2022 (Audited)
1	Total Income from Operations	1,25,677.99	1,25,441.15	86,402.70	4,42,090.03
2	Net Profit / (Loss) for the period (Before Tax, Exceptional and/or Extraordinary items)	2,711.06	2,654.48	2,470.34	11,844.02
3	Net Profit / (Loss) for the period Before Tax (after Exceptional and/or Extraordinary items)	2,711.06	2,654.49	2,470.34	11,313.78
4	Net Profit / (Loss) for the period After Tax (after Exceptional and/or Extraordinary items and Minority Interest)	2,151.15	2,204.03	2,057.32	9,382.76
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	1,871.40	2,118.09	1,969.40	9,254.52
6	Face value of share	Rs. 10/-	Rs. 10/-	Rs. 10/-	Rs. 10/-
7	Equity Share Capital	1,600.68	1,600.68	1,600.68	1,600.68
8	Reserves (excluding Revaluation Reserve) as per Balance sheet	-	-	-	1,29,739.99
9	Earnings Per Share (EPS) (of Rs. 10/- each) before Extraordinary items (not annualised)				
a)	Basic	13.44	13.77	12.85	58.82
b)	Diluted	13.44	13.77	12.85	58.82
10	Earnings per share (EPS) (of Rs. 10/- each) after Extraordinary items (not annualised)				
a)	Basic	13.44	13.77	12.85	58.82
b)	Diluted	13.44	13.77	12.85	58.82

Note:-  
 1. The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the website of the Company i.e. www.asianstar.com and the Stock Exchange i.e. www.bseindia.com.  
 2. Other Comprehensive Income is mainly comprising of foreign currency translation income / (loss) arising on consolidation of foreign subsidiaries which hitherto was under Foreign Currency Translation Reserve as per the earlier accounting standards, now moved through the "Other Comprehensive Income" (loss) as per the IND AS. The same is not to be considered as part of the net profit / (loss) and for computation of Earnings Per Share as per the IND AS.  
 3. The above unaudited financial results have been reviewed by the Audit Committee and taken on record at the meeting of the Board of Directors held on July 29, 2022.  
 4. The figures for the previous periods/year have been reorganised/reclassified to make them comparable with those of current period year.  
 By order of the Board  
**VIJAY P. SHAH**  
 MANAGING DIRECTOR & CEO  
 (CIN - 00047416)

**Indian Overseas Bank**

Central Office - 763, Anna Salai, Chennai - 600 002.  
**NOTICE**

Notice is hereby given that the meeting of the Board of Directors of the Bank is scheduled to be held on **Saturday, 6th August 2022**, at Chennai, inter alia, to consider and approve the Unaudited (Reviewed) Financial Results of the Bank for the Quarter ended **30th June 2022**.  
 Place: Chennai Partha Pratim Sengupta  
 Date: 29.07.2022 Managing Director & CEO

**Amal Ltd**

318 B, Veer Savarkar Marg, Dindori (West), Mumbai 400028, Maharashtra, India  
 sec@amal.com | (+91) 22) 6258790 | www.amal.com | IN: L24100MH1991PLC01174

**NOTICE**  
 NOTICE is hereby given that the 48th Annual General Meeting (AGM) of the Members of the Company will be held on Thursday, September 08, 2022 at 10:30 am through video conferencing. Other audio visual means (VC), in accordance with applicable provisions of the Companies Act, 2013, in compliance with the provisions of Regulation 44 of the Companies (Meetings by Electronic Means) Regulations, 2020 and circular number SEBI/HO/CFD/CIR/D1/COMP/2020/59 dated May 06, 2020 read with circular number SEBI/HO/CFD/CIR/D1/COMP/2020/79 dated May 12, 2020, read with circular number SEBI/HO/CFD/CIR/D1/COMP/2020/93 dated May 13, 2020, issued by the Securities and Exchange Board of India. TAKE FURTHER NOTICE THAT pursuant to Section 91 of the Companies Act, 2013, the Register of Members and Share Transfer Books of the Company shall remain closed from August 07, 2022 to September 07, 2022. The Company is pleased to provide to the Members facility to attend AGM through VC, exercise their right to vote at the AGM by electronic means and the business will be transacted through e-voting and e-resolution to be held on the AGM. The Members holding shares as on September 02, 2022, including those who will not receive electronic copy of the Annual Report due to non-availability of their e-mail address with the Company can exercise their right to vote by following the instructions that will be given in the AGM Notice. The Members who have not registered their e-mail address with the Company are requested to register their e-mail address with the Company to receive a communication from the Company for registering e-mail address. The Members are requested to follow the below steps:  
 • Members holding shares in physical mode are requested to provide name, full name, mobile number, e-mail address, scanned copies of share certificate(s) (both sides), self-attested PAN and Aadhar card through e-mail to sec@amal.com  
 • Members holding shares in dematerialised mode are requested to provide name, Depository participant ID and Client ID, mobile number, e-mail address, scanned copies of self-attested client master or Consolidated Account statement through e-mail to sec@amal.com  
 Electronic copy of the annual report 2021-2022 including the Notice that includes the process and manner of attending the AGM through VC and e-voting will be sent to a close courier to all the Members whose e-mail addresses are notified with the Company's depository participants. The annual report will also be available for downloading on the website of the Company (www.amal.com) and stock exchange (www.bseindia.com).  
 For Amal Ltd  
 Sd/-  
 Anil Manohar  
 Company Secretary

**FORM A PUBLIC ANNOUNCEMENT**  
 [Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]  
**FOR THE ATTENTION OF THE CREDITORS OF RAJ ARCADES & ENCLAVES PRIVATE LIMITED**

RELEVANT PARTICULARS		RAJ ARCADES & ENCLAVES PRIVATE LIMITED	
1. Name of Corporate Debtor	Raj Arcades & Enclaves Private Limited	2. Date of incorporation of Corporate Debtor	20/05/2009
3. Authority under Corporate Debtor's jurisdiction	Registrar of Companies, Mumbai	4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U50200MH2009PTC128680
5. Address of the corporate office	C-101 1st Floor, Ramraj, Era Bhoomi Classic, (opposite Shivaji Park, Central Rd), Mumbai - 400 067	6. Insolvency commencement date in respect of Corporate Debtor	12/07/2022
7. Estimated value of assets of insolvency resolution process	₹91/1023	8. Name and designation of number of the insolvency professional acting as Interim Resolution Professional	Anshul Pathania Reg. No. (IBBI/IPA/01/PR/P03/2019/2020)12481
9. Name and designation of number of the insolvency professional acting as Interim Resolution Professional	₹91/1023	10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	9/1, Sunjay Heights, Sector 18, Powai, Mumbai, Mumbai - 400 025 Email: anshul@insolvency.com
11. Last date for submission of claims	16/08/2022	12. Name and designation of number of the insolvency professional acting as Liquidator (if applicable) (in accordance with the Insolvency and Bankruptcy Act, 2016)	Kumar Shekhar Reg. No. (IBBI/IPA/01/PR/P03/2019/2020)12508 Email: kumar@insolvency.com
13. Name and designation of number of the insolvency professional acting as Liquidator (if applicable) (in accordance with the Insolvency and Bankruptcy Act, 2016)	₹91/1023	14. Other authority representatives	2. Anshul Pathania Reg. No. (IBBI/IPA/01/PR/P03/2019/2020)12481 3. Anshul Pathania Reg. No. (IBBI/IPA/01/PR/P03/2019/2020)12481 4. Anshul Pathania Reg. No. (IBBI/IPA/01/PR/P03/2019/2020)12481

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, has ordered the insolvency resolution process of Raj Arcades & Enclaves Private Limited (CIN: U50200MH2009PTC128680) under the Insolvency and Bankruptcy Act, 2016 to be initiated on 12/07/2022. The Insolvency Resolution Process of the Corporate Debtor is being conducted by Anshul Pathania, Interim Resolution Professional of the Corporate Debtor. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from its class, as listed against the entry No. 13, to act as authorized representative of the class in Form CA.  
 Submission of claims or making proposals of claims shall start immediately.  
 Date: 29.07.2022  
 Interim Resolution Professional for Raj Arcades & Enclaves Private Limited  
 Place: Mumbai  
 Reg. No. (IBBI/IPA/01/PR/P03/2019/2020)12481

**YASH TRADING AND FINANCE LIMITED**

CIN: L1690MH1995PLC030734  
 Registered Office: Bagri Niwas, 53/55, N. M. Path, Mumbai - 400 002  
 Corporate Office: 1207/A, P.J. Towers, Daktar Street, Fort, Mumbai - 400 001  
 Tel No: +91-22-2722-0000  
 Email id: yashtradingandfinance@gmail.com  
 Website: www.yashtradingandfinance.com

**Statement of Standalone Unaudited Results for the quarter ended 30-June-2022**

Particulars	Quarter ended 30-June-2022		Year to date 30-June-2022		Year to date 30-June-2021	
	Unaudited	Audited	Unaudited	Audited	Unaudited	Audited
Total Income from operations	-	-	-	-	-	-
Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(2.00)	(2.00)	(1.63)	(1.63)	(1.63)	(1.63)
Net Profit / (Loss) for the period Before Tax (after Exceptional and/or Extraordinary items)	(2.00)	(2.00)	(1.63)	(1.63)	(1.63)	(1.63)
Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(2.00)	(2.00)	(1.63)	(1.63)	(1.63)	(1.63)
Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(2.00)	(2.00)	(1.63)	(1.63)	(1.63)	(1.63)
Equity Share Capital	24.50	24.50	24.50	24.50	24.50	24.50
Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	Rs. -78.12 lakh and Rs.-69.64 lakh as on 31.03.2022 and 31.03.2021 respectively					
Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) -						
a) Basic (Rs)	(0.82)	(0.82)	(0.67)	(0.67)	(0.67)	(0.67)
b) Diluted (Rs)	(0.82)	(0.82)	(0.67)	(0.67)	(0.67)	(0.67)

Note:-  
 1. The above financial results have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on July 29, 2022 and a Limited Review of the same has been carried out by the Statutory Auditors.  
 2. Previous period figures have been rearranged wherever necessary.  
 3. The Company has only one segment.  
 4. These results have been prepared in accordance with SEBI Listing Regulations and SEBI (Circulars issued from time to time).  
 5. The above is an extract of the detailed format of the Quarterly financial results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full quarterly financial results are available on the Company's website i.e. www.yashtradingandfinance.com and BSE Ltd. Website i.e. www.bseindia.com

For and on behalf of the Board of Directors of Yash Trading and Finance Limited  
 Sd/-  
 Saig Patel  
 Director  
 DIN: 68911844  
 Place: Mumbai  
 Date: 29-07-2022

**KDDL LIMITED**

(CIN: L33302MH1991PLC008122)  
 Regd. Office: Plot No. 3, Sector - III, Parvatanagar, Dindori, Solan (H.P.) - 173220  
 Tel.: +91 172 2548223 / 24 Fax : +91 172 2545302  
 Website: www.kddl.com | Email id: investor.complaints@kddl.com

**STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE, 2022**

Sl. No.	Particulars (Refer notes below)	(₹. in Lakhs except earnings per share)					
		Standalone		Consolidated		Year ended	
		Quarter ended 30 June, 2022 (Unaudited)	Quarter ended 30 June, 2022 (Unaudited)	Quarter ended 31 March, 2022 (Unaudited)	Quarter ended 30 June, 2022 (Unaudited)	Quarter ended 31 March, 2022 (Unaudited)	Quarter ended 31 March, 2022 (Unaudited)
1	Total income from operations	8131	4757	22437	25043	14474	83158
2	Net Profit/(Loss) for the period (before tax, exceptional items and/or extraordinary items)	2257	390	2650	2549	423	5228
3	Net Profit/(Loss) for the period (before tax) (after exceptional items and/or extraordinary items)	2257	390	2650	2549	423	5228
4	Net Profit/(Loss) for the period (after tax) (after exceptional items and/or extraordinary items)	1602	275	2060	1607	282	3715
5	Total Comprehensive Income (Loss) for the period (comprising profit/loss for the period (after tax) and other comprehensive income (after tax))	1602	275	2070	1606	322	3784
6	Paid-up equity share capital (Face value in Rs.10 per share)	1274	1274	1274	1274	1274	1274
7	Reserve (excluding revaluation reserve)	-	-	20310	-	-	23878
8	Earnings per share (of Rs. 10/- each) (not annualised):						
a) Basic (Rs)	14.54	2.23	16.31	10.36	2.10	25.36	
b) Diluted (Rs)	14.54	2.23	16.31	10.36	2.10	25.36	

Note:-  
 1. The above Unaudited financial results were reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on 28 July 2022. The Unaudited financial results for the current quarter ended 30 June 2022 have been subjected to limited review by the Statutory Auditors of the Company. The unaudited review report of the Statutory Auditors is being filed with the BSE and National Stock Exchange.  
 2. The above is an extract of the detailed format of the Unaudited quarterly financial results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited quarterly financial results are available on the website of the Stock Exchanges i.e. www.bseindia.com and www.nseindia.com and the company's website www.kddl.com  
 For and on behalf of the Board of Directors  
 Yashwantrao Saboo  
 Chairman and Managing Director  
 DIN:00012158  
 Place : New Delhi  
 Date : 28 July, 2022

**MADHYA BHARAT AGRO PRODUCTS LTD**

Reg. Office- 5-O-21, Basement, R.C. Vyas Colony, Bhihwar (Raj.) India  
 "Website: www.mbppl.com" Email: secretarial@mbppl.com; CIN : L24121RJ1997PLC029126  
 Tel. No. : 01482-237104 Fax No. : 01482-239638  
 Extract of Unaudited Financial Results For the Quarter ended 30th June, 2022  
 [Regulation 47(1)(b) of the SEBI (LODR) Regulations, 2015]

Sl. No.	Particulars	(₹. in lakhs)			
		Quarter ended		Year ended	
		30.06.2022 (Unaudited)	31.03.2022 (Audited)	30.06.2021 (Unaudited)	31.03.2022 (Audited)
1	Total income from operations	21,308.81	14,580.36	6,733.08	49,174.80
2	Net profit / (loss) for the period (before tax, exceptional and extraordinary items)	4,060.42	2,363.81	1,181.05	8,117.87
3	Net profit / (loss) for the period before tax (after exceptional and extraordinary items)	4,060.42	2,363.81	1,181.05	8,117.87
4	Net profit / (loss) for the period after tax (after exceptional and extraordinary items)	2,866.59	1,655.18	828.70	5,702.24
5	Total comprehensive income for the period (Comprising profit/loss) for the period (after tax) and other comprehensive income (after tax)	2,866.59	1,658.37	828.70	5,705.23
6	Equity share capital	2,190.67	2,190.67	2,190.67	2,190.67
7	Other equity reserves	-	-	-	18,341.04
8	Earning per share (of Rs. 10/- each) (for continuing and discontinued operations) (not annualised)				
1	Basic	13.09	7.56	3.78	26.03
2	Diluted	13.09	7.56	3.78	26.03

Note:-  
 1. The above unaudited financial results of the company for the quarter ended June 30, 2022, have been reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on 29th July, 2022. The same have been subjected to limited review by the Statutory Auditors.  
 2. The above financial results are prepared in accordance with Indian Accounting Standards (IND AS) as prescribed under section 133 of the companies Act, 2013 read with relevant rules issued there under.  
 3. The above is an extract of the detailed financial results for the Quarter Ended 30th June, 2022 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the websites of the Stock Exchange www.nseindia.com and Company's website www.mbppl.com  
 For and on behalf of the Board of Directors  
 (Sourabh Gupta)  
 CFO  
 DIN 07177647  
 Place: Bhihwar  
 Date : 29th July, 2022

